

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).13699/2018

(Arising out of impugned final judgment and order dated 12-12-2017 in WP No.57797/2017 passed by the High Court Of Judicature At Allahabad)

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 09-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)     Dr. K. B. Sounder Rajan, AOR  
                              Mrs. Pushpa Rajan, Adv.  
                              Mr. Mahesh Kumar, Adv.  
                              Mr. Nand Ram, Adv.

For Respondent(s)     Mr. Praveen Swarup, AOR  
                              Ms. Payal Swarup, Adv.  
                              Mrs. Suchitra Pandey, Adv.  
                              Mr. Parmanand, Adv.  
                              Mr. K.P. Singh, Adv.  
                              Mrs. Archana Sharma, Adv.  
                              Mr. Vivek Verma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioners may supply a copy of the rejoinder affidavit to the counsel for the respondents within a week from today.

List this matter in the first week of February, 2023.

(ARJUN BISHT)  
COURT MASTER (SH)

(MONIKA DEY)  
BRANCH OFFICER